

(d) The support prices are prices paid to the farmer for his produce and do not include f.o.b. overheads. Our internal support prices cannot be linked with international f.o.b. prices of wheat.

**Short Supply of Funds to Maharashtra Government**

1698. SHRI D. B. PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(b) whether the demand of the Government of Maharashtra for funds for housing schemes have not been fully met for the year 1982-83, and 1983-84 ;

(b) whether because of short supply of funds from Central Government the conditions in slums in Greater Bombay as well as in big cities in Maharashtra are deteriorating very fast ; and

(c) if so, how Government propose to stop further deterioration of conditions in slums ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) : (a) The demand of the Government of Maharashtra for funds for Housing and Urban Development during 1982-83 and 1983-84 has been substantially met.

(b) and (c) : Slum improvement is a state subject and outlays for schemes under it are provided in the Annual Plan provisions of States/UTs and schemes are formulated and implemented by the States/UTs themselves.

**Exploitation of Bonded Labour and Teenagers in the Country**

1699. SHRI NARSINGH RAO SURYAWANSHI : Will the Minister of LABOUR be pleased to state :

(a) the measures taken by Government to curb 'inhuman bondage' i.e. bonded labour, exploitation of teenagers in public jobs/industrial complexes during last two years ; and

(b) the number of States where this exploitation still exists and what methods are proposed for its complete eradication ?

THE MINISTER OF LABOUR (SHRI T. ANJIAH) : (a) and (b) : Government have not received any report regarding existence of bonded labour system in public jobs/Industrial complexes. The incidence of bonded labour system has been reported from 12 States. As per the latest reports received from the State Governments, the total number of bonded labourers identified and freed as on 28.2.1985 was 1,77,062 out of which 1,34,802 have been rehabilitated.

Under the Bonded Labour System (Abolition) Act, 1976, the responsibility for identification, release and rehabilitation of bonded labourers rests with the State Governments and they have been requested to conduct periodic surveys to identify bonded labourers and take necessary steps for their quick release and rehabilitation.

With a view to supplementing the efforts of the State Governments, a Centrally Sponsored Scheme was launched by the Ministry of Labour in 1978-79 under which the State Governments are provided Central financial assistance for rehabilitation of bonded labourers.

**Production of Food Grains**

1700. SHRI N. DENNIS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total production of food-grains in the country during the year 1983-84 and how far it has reached the target fixed by Government ;